

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2566
ANSWERED ON:11.03.2011
IRREGULARITIES IN TOURISM PROJECTS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of TOURISM be pleased to state:

- (a) Whether the Government has received complaints of irregularities in tourism projects being run in Gujarat;
- (b) if so, the action taken thereon; and
- (c) number of new tourism projects sanctioned for Gujarat and amount allocated for these projects?

Answer

THE MINISTER OF TOURISM(SHRI SUBODH KANT SAHA)

(a) & (b): The development, promotion, implementation of tourism projects and redressal of complaints are the responsibility of the concerned State Government/Union Territory (UT) Administration themselves. Based on the information received from the Department of Tourism, Government of Gujarat, the complaints of irregularities in tourism projects being run in Gujarat have not come to the notice of the Government yet.

(c): The Ministry of Tourism, Government of India has sanctioned 12 projects on the basis of proposals received, complete in all respect, from the State Government of Gujarat for Rs.34.47 crore during the eleventh five year Plan from 2007-08 to 2010-11(upto 30.9.2010)